

**I. Appropriation Accounts ,1975-76)'
(Posts and Telegraphs) of the
Union Government.**

**II. Report (1975-76) of the Com-
ptroller and Auditor General of
India on the Appropriation Ac-
counts. (Posts and Telegraphs) of
the Union Government.**

SHRI GEORGE FERNANDES: Sir, on behalf of Shri H. M. Patel, I beg to lay on the Table a copy each (in English and Hindi) of the following papers under clause (1) of article 151 of the Constitution:—

(i) Appropriation Accounts (Posts and Telegraphs) of the Union Government for the year 1975-76. [Placed in Library. See No. LT-4994/77].

(ii) Report of the Comptroller and Auditor General of India on the Appropriation Accounts (Posts and Telegraphs) of the Union Government for the year 1975-76. [Placed in Library. See No. LT-498/77.]

**Foreign Exchange Regulation (En-
cashment of Draft, cheque or other
Instrument) Rules, 1977**

SHRI GEORGE FERNANDES: Sir,, on behalf of Shri H. M. Patel, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 533, dated the 15th April, 1977, publishing the Foreign Exchange Regulation (Encashment of Draft, Cheque or other Instrument) Rules, 1977, under sub-section (3) of section 79 of the Foreign Exchange Regulation Act, 1973. [Placed in Library. See No. LT-496/77]

**I. Reports of the Courts of Enquiry into
the Kessurgarh, Chasnalla and
Sudamdih Collieries accidents.**

**II. Notifications under the Mines
Act, 1952.**

THE MINISTER OF PARLIA-
MENTARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): Sir, I beg to
lay on the Table the following papers: —

I. A copy each (in English and
Hindi) of the following papers: —

(i) Report of the Court of Enquiry into
the Kessurgarh Colliery Accident which
occurred on the 9th August, 1975.

(ii) Report of the Court of Enquiry into
the Chasnalla Colliery accident which
occurred on the 27th December, 1975.

(iii) Report of the Court of Enquiry into
the Chasnalla Colliery-accident which
occurred on the 5th April, 1976.

(iv) Report of the Court of Enquiry into
the Sudamdih Colliery accident which
occurred on the 4th October, 1976.

[Placed in Library. See No. LT-487/77 for
(i) to (iv)].

II. A copy each (in English and
Hindi) of the following Notifications
of the Minister of Labour, under sub
section (7) of section 59 of the Mines
Act, 1952: —

(i) Notification G.S.R. No. 501, dated
the 9th April, 1977,, publishing the Coal
Mines (Amendment) Regulations, 1977.

(ii) Notification G.S.R. No. 502, dated
the 9th April, 1977,, publishing the
Metalliferous Mines (Second Amendment)
Regulations, 1977. [Placed in Library. See
No. LT. 485/77 for (i) and (ii)]

**CONSTITUTION OF SEVENTH
FINANCE COMMISSION**

THE MINISTER OF COMMUNICA-
TIONS {SHRI GEORGE FERNAN. DES):
Sir, on behalf of Shri H. M.